

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

RAJYA SABHA
UNSTARRED QUESTION NO. 2040
(TO BE ANSWERED ON 05.08.2021)

RESERVATION FOR WOMEN IN UPSC EXAMINATION

2040 # SMT. PHULO DEVI NETAM:

Will the **PRIME MINISTER** be pleased to state:

- (a) the States in which women have been given reservation in the State service examination;
- (b) the State-wise details thereof including provision for reservation;
- (c) whether Government proposes to make a provision for women's reservation in the UPSC examination along the lines of State service examination; and
- (d) if so, by when, if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) & (b): By virtue of Entry 41 of State List in the Seventh Schedule of the Constitution of India, the respective States are required to implement the provisions relating to State Public Services.

(c) & (d): At present, there is no provision for reservation to women in posts and services of the Ministries/Departments of the Central Government and its attached and subordinate offices.
